

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 204 of 2015 &
IA No. 343 of 2015

Dated: 18th January, 2016

In the matter of:-

Indian Wind Energy Association & Anr. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **02.03.2016**.

COURT MASTER